

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 28th June, 2016.

No. LJ(A) 77/2000/Pt/211 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri Daniel S. Marbaniang, Judicial Officer Grade III, as the Assistant to Deputy Commissioner, Amlarem (Civil) Sub-Division, West Jaintia Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest her with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within Amlarem (Civil) Sub-Division, West Jaintia Hills with effect from the date of joining.

(L. M. Sangma)

Special Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt/211-A

Dated, Shillong the 28th June, 2016.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM/II/184/2014/2281-A dated 25.06.2016.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. District & Sessions Judge, West Jaintia Hills District, Jowai.
8. Shri Daniel S. Marbaniang, Judicial Magistrate 1st Class.
9. The Deputy Commissioner, West Jaintia Hills District, Jowai for favour of information and necessary action.
10. All Deputy Commissioner.
11. Sub-Divisional Officer, Amlarem (Civil) Sub-Division, Amlarem.
12. The Director General of Police, Meghalaya, Shillong.
13. The Superintendent of Police, West Jaintia Hills District, Jowai.
14. Government Pleader/Public Prosecutor, West Jaintia Hills District, Jowai.
15. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
16. Treasury Officer, Jowai/Amlarem.
17. Home (Police) Department.
18. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
19. Personnel (A) Department.
20. Law (B) Department.
21. Personal file of the officer.
22. Guard file.

By Order etc.,

Special Secretary to the Government of Meghalaya,
Law Department.